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Title: Need to grant citizenship rights to Sri Lankan refugees living in Tamil Nadu and other parts of the country.

SHRI R. THAMARAISELVAN (DHARMAPURI): It has been a long pending demand of the people of Tamil Nadu especially that of the DMK party and its leader Dr. Kalaignar to give Indian citizenship rights to the Sri Lankan refugees living in Tamil Nadu and other parts of the country. The Sri Lankan refugees have been leading a miserable life in India. Our leader Dr. Kalaignar has recently written a letter to the Hon'ble Prime Minister to provide Indian Citizenship rights to Sri Lankan refugees. The UN resolution also provides such consideration for the refugees living in host country to have the rights of that country. The Sri Lankan refugees are neither getting any support from Sri Lanka nor from the country in which they are living. Therefore, I urge upon the Government to grant Indian citizenship rights to Sri Lankan refugees living in Tamil Nadu and other parts of the country at the earliest.